

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 10.07.2020

(Morning Session)	(Afternoon Session)
<b>Hearing</b>	<b>Arguments</b>
1. M.C No. 5007/2019	1. M.A. No. 5033/2020
2. Ex. No. 5100/2018	2. R.A. No. 5026/2016
3. Ex. No. 5097/2018	3. R.A. No. 5023/2016
4. Ex. No. 5087/2018	4. R.A. No. 5106/2016
5. R.A. No. 5020/2018	5. R.A. No. 5019/2016
<b>Arguments</b>	6. R.A. No. 5074/2017
6. R.A. No. 5040/2018	7. R.A. No. 5052/2015
7. R.A. No. 5030/2019	8. R.A. No. 5009/2017
8. R.A. No. 5026/2019	9. M.A. No. 5008/2016
9. R.A. No. 5072/2017	
10. R.A. No. 5090/2017	

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE : All Advocates are requested to strictly follow New SOP dated 27.06.2020 issued by Hon'ble High Court of Karnatataka**

Matter listed on 10.07.2020 for hearing in the court of I Addl. Civil Judge & JMFC,  
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.46/2015	11	OS No.163/1991
2	OS No.297/2014	12	OS No.451/2005
3	OS No.689/2013	13	OS No.651/2013
4	OS No.569/2012	14	OS No.27/2016
5	OS No.453/2008	15	OS No.57/2016
6	OS No.579/2010	16	OS No.11/2016
7	OS No.501/2008	17	OS No.647/2011
8	OS No.419/2015	18	OS No.5/2016
9	OS No.691/2011	19	OS No.626/2008
10	Misc.No.3/2009	20	OS No.430/2019

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,  
Anekal



**Note:** All advocates are required to strictly follow SOP dated 27-06-2020 issued by the Hon'ble High Court of Karnataka.